

PHYSICAL HEARING

District and Sessions Judge, Central, THC  
IN THE COURT OF Dr. Kamini Lau  
Presiding Off.-MACT  
CIVIL CAUSE LIST DATED 01-10-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<b><u>Misc. cases/purpose</u></b>					
1	MACT 642/2014 56770/16		PARMOD SHARMA (DEC.)	Vs.	KAPIL
2	MACT 643/2014 56780/16		GIRIRAJ SINGH (I)	Vs.	KAPIL
3	EX 1035/18		JOY AGGUSTIN BENJAMIN	Vs.	BRIJESH MITTAL
4	EX 596/19		NATIONAL INSURANCE CO. LTD.	Vs.	AMIT KUMAR
5	EX 677/19		AMAM	Vs.	DALJEET KAUR
6	EX 726/19		BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	Vs.	RAJ KISHORE MEHTO
7	EX 770/19		MUNNA KUMAR	Vs.	ARIF KHAN
8	EX 1155/19		KAMLESH AGGARWAL	Vs.	PARMINDER SINGH
9	EX 1239/19		VINEETA	Vs.	NISHANT MATHUR
10	EX 65/20		ICICI LOMBARD GENERAL INSURANCE CO. LTD.	Vs.	AMIT GUPTA AND ANR
11	EX 90/20		ICICI LOMBARD GENERAL INSURANCE CO. LTD.	Vs.	SADAB KHAN AND ANR
12	EX 252/20		THE ORIENTAL INSURANCE INSURANCE CO. LTD.	Vs.	RAKESH VERMA
13	EX 273/20		RELINACE GENERAL INSURANCE CO. LTD.	Vs.	SUBHASH CHAND PANDAI AND ORS.
<b><u>Issues</u></b>					
14	MACT 721/19		ASLAM KHAN	Vs.	CHANDER SHEKAR
15	MACT 84/20		DUNGAR MAL	Vs.	MOHD. NAFIS
<b><u>Defendant/Respondent Evidence</u></b>					
16	MACT 130/17		SAGAR	Vs.	LALIT KUMAR MANDAL AND ANR.
17	MACT 482/19		NEEMA RAUTELA AND ORS.	Vs.	AMIT KUMAR AND ORS.

**Misc. Arguments**

18 EX 841/19

UNITED INDIA INSURANCE  
INSURANCE CO. LTD.

Vs. MOHD. AKRAM

**PHYSICAL HEARING**  
**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Dr. Kamini Lau**  
**Presiding Off.-MACT**  
**CRIMINAL CAUSE LIST DATED 01-10-2020**

<u>S.No.</u>	<u>Case Type</u> <u>Misc./ Appearance</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
1	M CrI	93/2020	PRAKASH	Vs.	UNKNOWN 344 /2020 ()
2	M CrI	106/2020	DILBAGH SINGH	Vs.	UNKNOWN 120 /2020 ()
3	M CrI	122/2020	MUNI LAL	Vs.	UNKNOWN 180 /2020 (Anand Parbat)
4	M CrI	123/2020	AJAY @ ABHAY	Vs.	PINKU PAL 188 /2020 ()
5	M CrI	124/2020	LEELAWATI	Vs.	UNKNOWN 223 /2020 ()
6	M CrI	104/2020	SANTOSH	Vs	MADAN
7	M CrI	126/2020	DIVANSHU	Vs	VIPIN